

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Posiflex Technology India Pvt Ltd
Vs
Millenium Soft-Tech (India) Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/109/2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1373(CHE)2024; IA(IBC)/1377(CHE)2024

ORDER

IA(IBC)/1373(CHE)2024; IA(IBC)/1377(CHE)2024

Present: Ld. Counsel Shri. Bathrinarayan for the Applicant / Liquidator,
who is also present in person.

None for the Respondent.

Ld. Counsel submits that Affidavit has been e-filed, but it has to be placed before us.

List the applications on their maintainability on **30.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)